

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

29.

IA-875/2024 in C.P.(IB)/496(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **08.04.2024**

NAME OF THE PARTIES:

State Bank of India
(Through Kamlesh Verma)

Vs

Advantage Overseas Private Limited

SECTION: 7, 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Amit Tungare, Ld. Counsel for Applicant/RP present (VC).
2. List this matter before regular Bench on **17.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)